

**CORRIGENDUM TO PUBLIC ANNOUNCEMENT
TO THE SHAREHOLDERS OF
SOMA TEXTILES & INDUSTRIES LIMITED**

(Registered Office: 2, Red Cross Place, Kolkata - 700001, West Bengal
Tel. Nos.: 033- 22487406, 22487407 Fax No.: 033- 22487045)

**CASH OFFER FOR THE ACQUISITION OF EQUITY SHARES FROM SHAREHOLDERS OF
SOMA TEXTILES & INDUSTRIES LIMITED ("STIL" OR "TARGET COMPANY")**

This Corrigendum to Public Announcement (this "Announcement") is in continuation to the Public Announcement that appeared in this newspaper on September 29, 2008 ("PA"). This Announcement should be read in conjunction with the PA and the Letter of Offer to be issued to the shareholders of Soma Textiles & Industries Limited. The terms used but not defined in this Announcement shall have the meanings assigned to them in the PA and the Letter of Offer.

1. Please note the schedule of activities pertaining to the offer as mentioned in the PA should be read as follows:

Activity	Original Schedule Date and Day	Revised Schedule Date and Day
Public Announcement (PA) Date	Monday, September 29, 2008	Monday, September 29, 2008
Specified Date (for the purpose of determining the names of Shareholders to whom the Letter of Offer would be sent)	Friday, October 24, 2008	Friday, October 24, 2008
Last date for a competitive bid	Monday, October 20, 2008	Monday, October 20, 2008
Date by which Letter of Offer to be dispatched to shareholders	Monday, November 03, 2008	Thursday, December 18, 2008
Date of Opening of the Offer	Friday, November 21, 2008	Tuesday, December 23, 2008
Last date for revising the Offer price	Monday, December 01, 2008	Thursday, January 01, 2009
Last date for withdrawal of shares by the shareholders who have submitted their shares in the offer	Friday, December 05, 2008	Wednesday, January 07, 2009
Date of Closure of the Offer	Wednesday, December 10, 2008	Monday, January 12, 2009
Last Date by which acceptance / rejection under the offer would be intimated and the corresponding payment for the acquired shares and/or the unaccepted shares/ share certificate will be dispatched.	Wednesday, December 24, 2008	Saturday, January 24, 2009

2. The Public Announcement dated September 26, 2008 had erroneously stated the Offer Price as Rs.39/- (Rupees Thirty Nine only) per Equity Share instead of Rs. 39.84 (Rupees Thirty Nine and Paise Eighty Four only) per Equity Share.

The Offer price has now been revised to Rs. 40.14 (Rupees Forty and Paise Fourteen only) per Equity share including an interest component of Rs. 5.69 (Rupees Five and Paise Sixty Nine only).

This revision has been necessitated to rectify the above mentioned error and also on account of additional interest pursuant to the revision in the activity schedule mentioned above.

3. The e-mail Id & Contact Person of the Manager to the Offer and Contact Person of the Registrar to the Offer mentioned in the Public Announcement dated September 26, 2008, have changed and are now as mentioned below.

This corrigendum to the Public Announcement would also be available on SEBI's website at www.sebi.gov.in. The acquirer accepts full responsibility for the information contained in this Announcement.

Issued by the Manager to the Offer on behalf of the Acquirer viz. Mavi Investment Fund Limited and Mr. Heerdaye Jugbandhan and Mr. Poovazhagan Soobramanien, being the directors of the Acquirer, registered office at 4th Floor, Edith Cavell Street, Les Cascades Building, Port Louis, Mauritius Tel. No.: +(230) 212 9800 Fax No.: +(230) 212 9833.

MANAGER TO THE OFFER:	REGISTRAR TO THE OFFER:
 IL & FS Investsmart Securities Ltd. The IL & FS Financial Centre, Plot C-22, G Block, Bandra Kurla Complex, Bandra (E), Mumbai 400 051 Tel.: (022) 26533333 Fax: (022) 66931862 e-mail: stil.offer@hsbcinv.com Contact person: Mr. Bhavin Ranawat	 Intime Spectrum Registry Pvt. Ltd. C-13, Pannalal Silk Mills Compound LBS Marg, Bhandup (W), Mumbai - 400 078 Tel : (022) 25960320 Fax: (022) 25960328-29 Toll Free No. 1800-22-0320 email: stil.offer@intimespectrum.com Contact person: Mr. Nilesh Chalke

Place: Mumbai

Date: December 15, 2008